

C. A. T. Bench, JAIPUR

Date of Order	CASE NOT RECORDED	Orders
<u>28.4.93</u>	POTUP FOR HEARING ON 21.6.1993 B.O. <i>[Signature]</i> COURT MASTER	
<u>21.6.93</u>	Mr. J. K. Kaulake - Counsel for Applicants Mr. U. D. Sharma - Counsel for respondent The Case may be listed for hearing on 23.6.93 <i>[Signature]</i> (O. P. Sharma) Administrative Member <i>[Signature]</i> (S. L. Mehta) Vice-Chairman	
<u>23-6-93</u>	Mr. J. K. Kaulake - Counsel for the applicant Mr. U. D. Sharma - Counsel for respondent It has been decided by a separate order which has been pronounced in the open Court. <i>[Signature]</i> (O. P. Sharma) Admin. Member <i>[Signature]</i> (S. L. Mehta) Vice Chairman	